

THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
COURT - II

CP/CA No. 18(ND)/2014

Coram:

SHRI S. K. MOHAPATRA  
HON'BLE MEMBER (TECHNICAL)

SMT. INA MALHOTRA  
HON'BLE MEMBER (JUDICIAL)

ATTENDENCE CUM ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRINUNAL ON 28.11.2017.

NAME OF THE COMPANY : Dev Mittar Ahuja  
Vs  
Fazilka Cotton & Synthetics Ltd.

SECTION OF THE COMPANIES ACT : 397/398

PRESENT:


For the APPLICANT / PETITIONER :- Dr. U. K. Chaudhary, Sr. Advocate  
Mr. Karam Malhotra, Advocate

For the RESPONDENT :- Mr. Gaurav Mitra, Advocate  
Ms. Deepali Dwivedi, Advocate  
Mr. Saurab Seth, Advocate  
Ms Shrya Rai Chaudhary, Advocate

ORDER

Arguments heard, to come up for further clarification in the meanwhile written synopsis be filed within the period of two weeks with the specific reference of the page numbers.

To come up on 29<sup>th</sup> January 2018. ✓

  
S. K. MOHAPATRA  
HON'BLE MEMBER (T)

  
INA MALHOTRA  
HON'BLE MEMBER (J)